

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.01.2020

NOTICE

Take notice that the following matters Adjourned on 21.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	I.A. No. 3016,3322,3323 of 2019 in Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	21.01.2020	17.02.2020
2.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	21.01.2020	17.02.2020
3.	Comp. App. (AT) No. 267 & 278 to 308 of 2018 & I.A. No. 3051 of 2019	Adarsh Buildestate Ltd & Ors Vs. Union of India	21.01.2020	17.02.2020

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By Order

**-sd/-
Registrar**